

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2335
ANSWERED ON:07.12.2012
DIVERSION OF FUND
Viswanathan Shri P.

Will the Minister of FINANCE be pleased to state:

- (a) the total funds sanctioned under Special Component Plan (SCP) for the upliftment of SC/ST during the last three years, year-wise and State-wise;
- (b) whether any diversion of funds from SCP has been reported to the Government during the aforesaid period;
- (c) if so, the details thereof, State-wise year-wise; and
- (d) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): The Scheduled Caste Sub Plan for the Scheduled Castes (SCSP) (previously known as Special Component Plan) and Tribal Sub Plan for Scheduled Tribes (TSP) were introduced in the Sixth Plan and Fifth Plan respectively. The SCSP and TSP envisage channelizing the flow of outlays and benefits from all the sectors of development in the Annual Plans of States/UTs and Central Ministries at least in proportion to their population both in physical and financial terms. Year-wise and State-wise allocations under SCSP and TSP during the last three years are enclosed at Annex-I & II respectively.
- (b) & (c): The Planning Commission has received a report regarding diversion of Rs. 744 crore during 2010-11 by Govt. of NCT of Delhi, for Common Wealth Games.
- (d): Planning Commission has taken up the issue with the Govt. of NCT (GNCT) of Delhi and requested the GNCT of Delhi to bring back the said amount. Accordingly, Delhi Administration has informed that Delhi Administration is bringing back that said amount by increasing earmarking of divisible funds under SCSP from 2010-11 to 2012-13 (i.e. Rs. 219.33 crore in 2010-11, Rs. 364.96 crore in 2011-12 and Rs. 560.95 crore in 2012-13).